

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3942

ANSWERED ON:26.08.2011

FAULTY ELECTRICITY METERS

Jaiswal Shri Gorakh Prasad ;Mahendrasinh Shri Chauhan

Will the Minister of POWER be pleased to state:

- (a) whether the Central Power Research Institute, Bangalore has pointed out in its report that the electricity meters being used in Delhi have several major faults;
- (b) if so, the details thereof;
- (c) the estimate of the Government about the financial loss incurred by the consumers due to these faulty meters;
- (d) whether the Union Government has issued instructions to State Government of Delhi to compensate consumers for the same; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) : Yes, Madam. The Central Power Research Institute (CPRI) tested the accuracy of Energy Meters only at the consumer end for Distribution Companies under the aegis of Public Grievances (PG) Cell, Department of Power, Government of National Capital Territory of Delhi since May, 2007 and issued Field Report.
- (b) : Out of 2,061 meters tested so far, 101 meters were found to record more than 2.5% against the required accuracy of less than or equal to 2.5% as specified in Standards IS:15707. The balance 1,960 energy meters were within the specified accuracy as per the above standard. Based on the above statistics, it is observed that 4.9% of the meters tested were found defective.
- (c) to (e) : The information is being collected and the same will be laid on the Table of the House.